

O.A. 1740/93

29-1-99 D.R.(3)

No sitting. Adjourned  
to 19-2-99 for admission.

Boc  
Q

19-2-99

Honible S. Dayal A.M.

None for the applicant. Sri A.  
Mehiley for the respondents. Perusal  
of the ordersheet shows that none  
was present for the applicant  
on 13-10-98, 3-12-98 and today.

The applicant has lost interest  
in the case and therefore the O.A.  
is dismissed in default for non  
prosecution.

  
A.M.

02  
Misc 1793/99  
is submitted  
for orders.

B  
5/5

Registrar

6-5-99

No sitting.  
Adjourned to  
12-7-99 for orders.

B.O.C